

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
(CAA)- 30/ND/2022
IA-258/2022

IN THE MATTER OF:

Minda I Connect Pvt. Ltd. And Uno Minda ... Applicant/Petitioner Limited

Under Section: 230-232

Order delivered on 19.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Saurabh Kalia, Adv. Chaitanaya Bansal
For the RD : Adv. Shankari Mishra
For the OL : Ms. Hemlata Rawat

ORDER

Due to paucity of time, the matter is re-notified to 14.02.2023.

**Sd/-
COURT OFFICER**